

maximum temperature, minimum temperature, total cloud cover, relative humidity (maximum and minimum), wind speed and wind direction and cumulative weekly rainfall along with weather based crop advisories at district level are provided through this system.

(c) Yes Sir. IMD - ESSO as on today is providing this service free of cost to the farmers with all the crop specific inputs through designated service providers (*viz.* government and private agencies).

(d) In the pilot phase, to understand the credibility and rendering feasibility of the service through SMS and IVRS, few service providers like IFFCO Kisan Sanchar Limited, Handygo, Nokia Life Tools, Reuter, State Dept. of Agriculture, Government of Maharashtra etc. have been identified for routing the advisories to the registered 3-4 million farmers currently.

(e) No Sir. Such an exercise will have to wait until remaining States are covered in a gradual manner.

(f) Does not arise.

### **Vacancies in Ministry**

372. SHRI RAMA CHANDRA KHUNTIA : Will the Minister of INFORMATION AND BROADCASTING be please to state:

(a) whether it is a fact that thousands of posts of Officers, Executives and the Employees are lying vacant in the Ministry; and

(b) what is the time-frame for filling up of those posts?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI): (a) and (b) No Sir. Occurrence of vacancies due to retirement, promotion, death etc. in the various grades of Central Government offices is a continuous process. Appointing authorities take necessary action to fill up such vacancies as per the provisions of the relevant recruitment rules/ service rules, and also, keeping in view other instructions/guidelines issued by Government of India from time-to-time.

### **FM Radio broadcasts in Rajasthan**

†373. SHRI OM PRAKASH MATHUR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of cities in Rajasthan where FM radio broadcasts are on air, at present;

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†Original notice of the question was received in Hindi.

(b) whether Government has any proposals to start FM radio broadcasts from the cities that are not yet covered by FM radio; and

(c) if so, the steps Government is going to take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI): (a) At present FM Radio Stations of All India Radio are functional at 13 places in Rajasthan as per details given in Statement-I (*See below*).

As regards private FM stations, at present 17 channels in 6 cities/towns are functioning in the State of Rajasthan under existing phase-II Policy guidelines on expansion of FM radio broadcasting services through private agencies. The details are given in Statement-II (*See below*).

(b) and (c) Yes, Sir. As regards All India Radio, at present FM service is provided from 246 places and FM Transmitters are being installed at 232 more places in the country including 9 places in Rajasthan.

FM expansion in the country is being taken up in a phased manner depending upon availability of funds under Five Year plans and inter-se priority. Proposal for setting up of FM Transmitters at additional cities all over the country has also been made in the Twelfth Plan subject to allocation of funds and approval by competent authority.

As per approved policy guidelines on expansion of FM radio broadcasting services through private agencies in Phase-III, Government proposes to extend FM radio service to about 227 new cities, in addition to the present 86 cities, with a total of 839 new private FM radio channels in 294 cities. Phase-III policy will result in coverage of all cities with a population of one lakh and above.

#### ***Statement-I***

##### *List of Existing FM Stations of AIR in Rajasthan*

Sl. No.	Place	Power in kW
1	2	3
1.	Alwar	10
2.	Banswara	10
3.	Bikaner	10
4.	Chittorgarh	10
5.	Churu	6

1	2	3
6.	Jaipur	6
7.	Jaisalmer	10
8.	Jhalawar	6
9.	Jodhpur	6
10.	Mount Abu	6
11.	Nagaur	6
12.	Sawaimadhopur	6
13.	Udaipur	1

**Statement-II**

*List of operational pvt. FM radio stations under  
Phase-II Policy in Rajasthan*

Sl. No.	Place	No. of Chennal
1	Ajmer	2
2	Bikaner	1
3	Jaipur	5
4	Jodhpur	3
5	Kota	3
6	Udaipur	3
TOTAL		17

**Implementation of CCS rules in Prasar Bharti**

374. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Ministry has directed the Prasar Bharati to implement the Central Civil Services (Recognition of Service Association) Rules, 1993 for the employees of AIR and Doordarshan;

(b) whether Prasar Bharati has started the process for recognition by deducting the subscription towards associations from the salary of the employees;

(c) whether some of the associations got requisite strength for recognition, as per CCS (RSA) Rules;